No RA-14026(13)/1/2024-CERC

Date: 15/05/2025

PUBLIC NOTICE

Subject: Public hearing on Draft Central Electricity Regulatory Commission (Terms and Conditions for Purchase and Sale of Carbon Credit Certificates) Regulations, 2024.

The Commission had issued the Draft Central Electricity Regulatory Commission (Terms and Conditions for Purchase and Sale of Carbon Credit Certificates) Regulations, 2024 on 13th November 2024, and the last date of inviting comments/objections/suggestions was 31st December 2024.

2. It has been decided to hold a public hearing on the above subject on 06/06/2025 at 11 am as per the details given below:

Date	Venue	Timing	Invitee
06-06-2025	Online	11:00AM	Representatives of Central / State Governments / Load Despatch Centers/ State Utilities/ CPSUs / CTUs / STUs / Transmission Licensees / Trading Licensees / Power Exchanges / Individual Experts / NGOs / IPPs / Financial Institutions / Consultancy Firms/any other organizations

3. The Commission values your views and firmly believes that your participation/participation of your organization in the proceedings will be of immense assistance in arriving at a just and fair conclusion on different issues at stake. I would, therefore, request you to attend the hearing on 06th June 2025 or depute a responsible officer of your organization fully conversant with the subject matter.

4. To enable proper arrangements for the hearing, it is requested that the name of the proposed participant(s) from your organization may please be communicated to the undersigned by 03^{rd} June 2025. Please also let us know if you/your organization proposes to make a presentation during the hearing. The presentation may be planned to be limited to a duration of 5-10 minutes and be covered in not more than 8 to 10 slides. The advance copy of the presentation may be emailed to ecourtastt101@cercind.gov.in, rashmi@cercind.gov.in and debashish.roy39@cercind.gov.in . A line in confirmation about the participation in the hearing would be highly appreciated.